




**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

Due to the demise of **Sh. Kamal Kant Sharma S/o Lt. Sh. Ram Kishan Sharma**, Judicial Assistant, (E.C.-13548) on 25.04.2022, his name is hereby struck off from the pay roll/strength of this office w.e.f. 26.04.2022 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5 (2).

  
02.6.22

(GIRISH KATHPALIA)

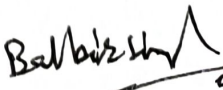
Principal District & Sessions Judge (HQs): Delhi 

No. 45448-45498 /Admn-II/PF-JA/SJA/2022

Dated Delhi the 03 JUN 2022

**Copy forwarded for information and necessary action to:-**

1. O/o all the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. The DDO, Accounts Branch, East District, KKD Courts, Delhi.
3. The Leave Sanctioning Authority, East District, KKD Courts, Delhi.
4. All the PRO/APRO, Delhi/New Delhi.
5. The concerned Pay and Accounts Office through the concerned Accounts Branch.
6. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), East District, KKD Courts, Delhi.
7. Dealing Assistants – Recruitment Cell, ACR Cell, Biometric Seat, Seniority & Promotion Seat (JA), Transfer & Posting Seat, Admn. II, Tis Hazari Courts, Delhi.
8. Dealing Assistants – Vigilance Branch, General Branch, Library Branch, Computer Branch, Central & East District, KKD Courts, Delhi.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Hindi Section, Tis Hazari Courts, Delhi.
11. Layers Seat, Tis Hazari Courts, Delhi.
12. **Sh. Rakesh Kumar Arora**, Welfare Officer/Sr. JA in Hindi Section, Central District, THC, Delhi.
13. **Sh. Rakesh Yadav**, Welfare Officer/In-charge in Bail & Filing Section, Central District, THC, Delhi
14. Ms. Savita Sharma W/o Late Sh. Kamal Kant Sharma, R/o-34A, Street No. 2, Kundan Nagar, Laxmi Nagar, Delhi-110092.

  
02/6/22

(BALBIR SINGH SHALAR)

Administrative Officer (Judicial)

O/o Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.